

(f) and (g) No such proposal is under consideration at present.

(h) About 30-35 percent of the Cancer cases are Oral Cancers.

(i) Under National Cancer Control Programme, emphasis is laid on prevention, early detection and augmentation of treatment facilities for cancers including oral cancer. Health education activities have been undertaken to discourage consumption of tobacco.

[Translation]

Selection of Programmes

*358. DR. MAHADEEPAK SINGH SHAKYA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have received complaints from time to time regarding alleged irregularities in the selection of programmes for Doordarshan;

(b) if so, the number of complaints received from June, 1991 to June, 1994;

(c) whether any complaints have been referred to the Central Bureau of Investigation for inquiry in this regard;

(d) if so, the details and the outcome thereof;

(e) the action taken by the Government in this regard;

(f) whether any directives have been issued for selection of programmes;

(g) if so, the details thereof; and

(h) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO)

: (a) to (e) Such complaints are received at various Kendras and the Directorate General, Doordarshan from time to time. Complaints of a serious nature and indicative of gross procedural irregularities are enquired into departmentally and the matter referred to the CBI whenever warranted. During this period, 10 such complaints were received out of which 7 cases were referred to the CBI. Their present position is as follows :

2 cases - Report of CBI awaited.

1 case - Officials exonerated.

1 case - Matter subjudice.

3 cases - Disciplinary proceedings; prosecution contemplated.

3 cases - Preliminary departmental enquiry underway.

(f) to (h) Guidelines for selecting programmes in various categories have been in existence for many years.

Nurses Training Centres

*359. SHRI RAM PRASAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is an acute shortage of nurses in the rural areas;

(b) if so, the reasons therefor;

(c) the number of nurses training centres in the country;

(d) the steps taken by the Government to set up more such centres;

(e) whether the Government propose to amend the existing rules in order to set up nurses training centres in the Private Sector;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b) There is a shortage of staff nurses in the PHCs and Community Health Centres in some parts of the country. However, sufficient Auxiliary Nursing Midwives are generally available to men the Sub-centres in rural areas.

(c). The number of nurses training Centres in the country in 1992 were as under :

<i>Name of Training</i>	<i>No. of Centres</i>
General Nursing Midwifery	477
Auxiliary Nurse Midwifery	479
Health Visitors	21
	977

(d) The production of nursing manpower is the responsibility of individual State Governments. The Central Government has, however, been supporting the States by providing technical guidance, training facilities for teachers and encouraging the establishment of new schools with substantial intake of SC/ST girls. The possibility of availing of external assistance for supporting the expansion of nurses

training facilities in the States is also being explored.

(e) to (g) There are no restrictions on the establishment of nurses training centres in the private sector except to maintain standards set out by the Nursing Councils.

Coal Mines

*360. SHRI NITISH KUMAR :
SHRI BASUDEB ACHARIA :

Will the Minister of COAL be pleased to state :

(a) whether the Government have decided to lease out certain coal mines to the Private sector;

(b) if so, the norms laid down in this regard;

(c) whether those coal mines which are proposed to be leased out to the private sector have been identified;

(d) if so, the details thereof alongwith the estimated coal reserves therein;

(e) whether the Government have also received offers from some private sector institutions in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) The Coal Mines (Nationalisation) Act, 1973 was amended on 9.6.1993 to allow private sector participation in coal mining operations for captive consumption for power generation, setting up of washeries and other end uses that may be notified by the Govt. in addition to earlier provision for making iron and steel. There is no proposal